

>

Title: Introduction of the Central Universities (Amendment) Bill, 2012 (Amendment of Section 3).

PROF. RANJAN PRASAD YADAV (PATALIPUTRA): Sir, I beg to move for leave to introduce a Bill further to amend the Central Universities Act, 2009.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Central Universities Act, 2009."

*The motion was adopted.*

PROF. RANJAN PRASAD YADAV: I introduce the Bill.

---